



\$~SB-6, 12 to 18 & 22 to 26

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 2795/2022 & CM APPL.8078/2022**

ADANI TOTAL GAS LIMITED

.....Petitioner

Through:

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &

ANR.

.....Respondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Mr.Vidhi Jindal, Advocates.
Mr.Akhil Hasija, Advocate with
Mr.Gurjas Singh Narula, Advocate
for UOI.

+ **W.P.(C) 407/2021 & CM APPLs.1085/2021, 41014/2021 AND
6225/2022**

INDRAPRASTHA GAS LIMITED

.....Petitioner

Through: Mr.Saurav Aggarwal, Advocate with
Mr.Anshuman Chowdhary and
Mr.Naman Varma, Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &

ANR.

.....Respondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Avi Bansal, Advocate.



+ **W.P.(C) 3660/2022 & CM APPL.10849/2022**

GREEN GAS LIMITED

.....Petitioner

Through: Mr.Saurav Aggarwal, Advocate with
Mr.Anshuman Chowdhary, Advocate.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &
ANR.Respondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Akhil Hasija, Advocate with
Mr.Gurjas Singh Narula, Advocate
for UOI.

+ **W.P.(C) 3266/2022 & CM APPL.9496/2022**

M/S BHAGYANAGAR GAS LIMITED

.....Petitioner

Through:

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &
ANR.Respondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Avi Bansal, Advocate.
Mr.Akhil Hasija, Advocate with
Mr.Gurjas Singh Narula, Advocate
for UOI.

+ **W.P.(C) 3116/2022 & CM APPL.9059/2022**

AAVANTIKA GAS LIMITED

.....Petitioner

Through:

versus



PETROLEUM AND NATURAL GAS REGULATORY BOARD &
ANR.Respondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Mr.Vidhi Jindal, Advocates.
Mr.Akhil Hasija, Advocate with
Mr.Gurjas Singh Narula, Advocate
for UOI.

+ **W.P.(C) 3268/2022 & CM APPL.9513/2022**

GAIL GAS LIMITEDPetitioner

Through:

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &
ANR.Respondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Mr.Vidhi Jindal, Advocates.

+ **W.P.(C) 3322/2022 & CM APPL.9668/2022**

CENTRAL U.P. GAS LIMITEDPetitioner

Through: Mr.S.K.Pandey, Advocate with
Mr.Anshul Rai, Mr.Awanish Kumar,
Mr.Chandrsekhar A.Chakalabbi,
Ms.Sreoshi Chatterjee and Ms.Medha
Tandon, Advocates.

versus



PETROLEUM AND NATURAL GAS REGULATORY BOARD &
ANR.Respondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Mr.Vidhi Jindal, Advocates.

+ **W.P.(C) 3340/2022 & CM APPL.9739/2022**

GODAVARI GAS PRIVATE LIMITEDPetitioner

Through:

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &
ANR.Respondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Deepak Tanwar, GP with
Mr.Rajdev Kumar, Mr.Pramesh Bali,
Mr.Manish Saini and Mr.Anup
Khanna, Advocates for UOI.
Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Mr.Vidhi Jindal, Advocates.

+ **W.P.(C) 4007/2022 & CM APPL.12000/2022**

TORRENT GAS PRIVATE LIMITEDPetitioner

Through: Mr.Gaurav Juneja, Advocate with
Mr.Aayush Jain, Advocate.

versus



PETROLEUM AND NATURAL GAS REGULATORY BOARD &
ANR.Respondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Mr.Vidhi Jindal, Advocates.

+ **W.P.(C) 4122/2022 & CM APPL.12288/2022**

TORRENT GAS PRIVATE LIMITEDPetitioner

Through: Mr.Gaurav Juneja, Advocate with
Mr.Aayush Jain, Advocate.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &
ANR.Respondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Mr.Vidhi Jindal, Advocates.

+ **W.P.(C) 4481/2022 & CM APPL.13359/2022**

MAHARASHTRA NATURAL GAS LIMITEDPetitioner

Through: Mr.Niraj Kumar, Advocate with
Mr.AVS Subramanyam, Advocate.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &
ANRRespondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Abhi Bansal, Advocate with



Mr.Tarun Walia, Mr.Taranmeet Kaur
and Mr.Vidhi Jindal, Advocates.

+ **W.P.(C) 11078/2022 & CM APPL.32494/2022**

RAJASTHAN STATE GAS LIMITED

.....Petitioner

Through:

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &

ANR.

.....Respondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Mr.Vidhi Jindal, Advocates.
Mr.Akhil Hasija, Advocate with
Mr.Gurjas Singh Narula, Advocate
for UOI.

+ **W.P.(C) 11148/2022 & CM APPLs.32761-32762/2022**

M/S ASSAM GAS COMPANY LIMITED

.....Petitioner

Through: Mr.Nimesh Jha, Advocate with
Ms.Shaida Dass, Advocate.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD &

ANR.

.....Respondents

Through: Mr.Utkarsh Sharma, Advocate with
Mr.Kartikey Joshi and Ms.Harshita
Tomar, Advocates for PNGRB.
Mr.Akhil Hasija, Advocate with
Mr.Gurjas Singh Narula, Advocate
for UOI.



CORAM:
HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

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31.07.2024

1. Since Petroleum and Natural Gas Regulatory Board (Guiding Principles for Declaring City or Local Natural Gas Distribution Networks as Common Carrier or Contract Carrier) Regulations, 2020 have been repealed and the public notices issued thereunder have been withdrawn, the present writ petitions are disposed of as infructuous.
2. The Petitioners are given liberty to file fresh writ petitions challenging the new regulations as well as any subsequent public notice issued or to be issued under the new regulations.
3. Liberty to challenge the Petroleum and Natural Gas Regulatory Board (Meetings of the Board) Amendment Regulations, 2020 is also granted. The rights and contentions of all the parties are left open.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

JULY 31, 2024

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